

Information note to the Press (Press Release No. 15/2019)

For Immediate release

Telecom Regulatory Authority of India

TRAI releases consultation paper on 'Review of Per Port Transaction Charge and other related charges for Mobile Number Portability'

New Delhi, 22nd February 2019 - The Telecom Regulatory Authority of India (TRAI) has today issued paper on 'Review of Per Port Transaction Charge and other related charges for Mobile Number Portability' for the consultation of stakeholders.

2. This Consultation Paper is issued to review the per port transaction charge notified vide "The Telecommunication Mobile Number Portability Per Port Transaction Charge and Dipping Charge (Amendment) Regulations, 2018 (03 of 2018)" on 31st January 2018 and to define the actual amount of charges for ancillary services introduced through "Telecommunication Mobile Number Portability (Seventh Amendment) Regulations 2018".

3. Accordingly, the Authority has initiated this Consultation Paper to review the Per Port Transaction Charge, charges for ancillary services and other related charges for Mobile Number Portability.

5. The full text of the Consultation Paper is available on TRAI's website www.trai.gov.in

6. Written comments on the consultation paper are invited from the stakeholders by 15th March 2019. Counter-comments, if any, may be submitted by 22nd March 2019. The comments and counter-comments may be sent, preferably in electronic form, on the e-mail address fa@traigov.in. For any clarifications or information, Sh. Amit Sharma, Advisor (F&EA), TRAI may be contacted at Telephone Number +91-11-23234367, FAX Number +91-11-23235249.


(S. K. Gupta)
Secretary, TRAI